

Contested Commercial Cases disposed during the Month: November, 2023

Sl. No.	Court	District	Court Room	Case Type	Case Number	Date of registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days taken for disposal	whethe Pre-Institution Mediation took place	Nature of Disposal	Date of Execution of Decree	Number of days for execution of Decree from Date of decision	Nature of Disposal	Date of Execution of Decree	Number of days for execution of Decree from Date of decision
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Arb. Execution Case	Arb. Execution Case/8/2021	25-06-2021	Larsen And Toubro Ltd. Vs Visa Energy Ventures Ltd.	Soumendra Roy Chowdhury	9830126095	17-11-2023	875	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na	Contested	Na	Na
2	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Money Suit	Money Suit/4/2021	09-02-2021	Jayshree Transport Pvt. Ltd. Vs Hriday Narayan Singh	Sayantani Das	9674054202	23-11-2023	1017	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na	Contested	Na	Na
3	Commercial Court at Asansol	Murshidabad, Birbhum, Bankura, Purba Bardhaman, Paschim Bardhaman and Purulia	1	Misc. Arbit. Case	/12/2022	17-11-2022	The State of West Bengal, Secretary Public Works Department Vs M/s Malda Construction Co.	Mr. Sisir Kumar Mukherjee vs Krishna Mohan Yadav	6295805181	30-11-2023 (Contested)	378 days	No	Allowed On Contest	N.A	NA			
4	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5	Commercial Court at Siliguri	Darjeeling, Coochbehar, Jalpaiguri, Kalimpong, Alipurduar, Noth Dinajpur, South Dinajpur and Malda	1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Total Number of cases Disposed during the Month: 3